

Registered No. A-12



# বাজপত্র

महामहोदय जयल

## অসাধারণ

ପ୍ରାଣ-କର୍ତ୍ତୃତ୍ୱ ଶାସ୍ତ୍ର ପ୍ରକାଶିତ

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No. 46      Dispur, Monday, 28th March, 1977, 7th Chiatra,  
                                1899 (S. E.)

GOVERNMENT OF ASSAM

## ORDERS BY THE GOVERNOR

NOTIFICATION

The 28th March 1977

**No. L.J.L.35/77/1.**—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

## ASSAM ACT I OF 1977

(Received the assent of the Governor on 27th March, 1977)

## THE ASSAM APPROPRIATION (No. I) ACT, 1977

An  
Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty first day of March, 1977

It is hereby enacted in the Twenty-eighth Year of the Republic of India as follows :—

Short title 1. (1) This Act may be called the Assam Appropriation (No. I) Act, 1977.

Withdrawal of Rs.17, 98,12,434 from and out of the Consolidated Fund of the State of Assam for the financial year 1976-77. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees seventeen crores ninetyeight lakhs twelve thousand four hundred and thirty-four towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1977 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1977.

## SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
1 211—State Legislature—B—State Legislature		—	10,000	10,000
212—Governor .. .. .		—	1,03,000	1,03,000
2 213—Council of Ministers .. ..		3,05,500	—	3,05,500
3 214—Administration of Justice .. ..		1,60,000	1,79,500	3,39,500
10 235—Collection of other Taxes on Property and Capital Transaction, 240—Sales Tax and 243—Other Taxes and Duties on Commodities and Services—(1).		1,02,000	—	1,02,000

SCHEDULE—contd.

(1)	(2)	(3)		
Grant No.	Services and purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
11	241—Taxes on Vehicles ... ..	88,370	...	88,370
15	252—Secretariat General Services ..	85,000	...	85,000
17	254—Treasury and Accounts Administra- tion—I—Directorate of Accounts and Treasuries.	1,71,000	...	1,71,000
19	255—Police ... ..	—	1	1
20	256—Jails — — — ..	25,46,000	...	25,46,000
21	258—Stationery and Printing ... ..	16,94,600	—	16,94,600
22	259—Public Works ... ..	3,07,820	—	3,07,820
25	265—Other Administrative Services—II— Civil Defence and Home guards.	...	982	982
27	265—Other Administrative Services—IV— Motor Garages.	6,09,000	...	6,09,000
28	265—Other Administrative Services—V— Guest House.	2,56,566	—	2,56,566
29	265—Other Administrative Services—VI Training.	1,77,325	—	1,77,325
30	265—Other Administrative Services—VII— Other Expenditure, Lotteries etc.	97,900	—	97,900
31	266—Pension and other Retirement Benefits.	2,00,000	—	2,00,000
32	267—Aid Materials and equipments ..	83,38,000	—	83,38,000
35	277—Education—I—General ... ..	1,22,67,417	...	1,22,67,417
42	280—Medical—I ... ..	9,90,000	...	9,90,000
43	281—Family Planning — ... ..	80,36,000	...	80,36,000
44	282—Public Health, Sanitation and Water Supply (I)—A—Public Health and Sani- tation.	78,33,000	...	78,33,000

## SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
46	282—Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply (II) T. and C. P.	6,00,000	...	6,00,000
47	283—Housing (I)—A—General ...	5,00,000	...	5,00,000
50	284—Urban Development—General (II) Town and Country Planning.	5,16,800	...	5,16,800
51	285—Information and Publicity ...	10,94,665	...	10,94,665
52	287—Labour and Employment—A—Labour	1,05,294	...	1,05,294
54	288—Social Security and Welfare—A—Civil Supplies (I).	...	692	692
56	288—Social Security and Welfare—C—Welfare of Scheduled Castes/Scheduled Tribes and Backward Classes (III).	1,00,000	...	1,00,000
57	288—Social Security and Welfare—D—Social Welfare (IV) (P. and D. and T. A. and W. B. C.).	5,20,584	...	5,20,584
62	296—Secretariat Economic Services.	1,00,000	...	1,00,000
63	298—Co-operation.	3,30,000	...	3,30,000
64	299—Special and Backward Areas-C—North Eastern Areas.	2,44,000	...	2,44,000
69	305—Agriculture.	1,00,000	...	1,00,000
70	306—Minor Irrigation.	28,00,000	...	28,00,000
71	307—Soil and Water Conservation.	19,00,000	...	19,00,000
72	308—Area Development. ...	2,85,000	...	2,85,000
73	309—Food and Nutrition. ..	24,31,596	2,677	24,34,273
74	310—Animal Husbandry.	21,81,184	19,958	22,01,142
77	313—Forests ...	14,60,200	...	14,60,200
78	314—Community Development.	1,79,001	...	1,79,001
79	320—Industries—A—General. ..	3,00,000	...	3,00,000
80	321—Village and Small Industries (I) Sericulture and weaving.	22,24,460	...	22,24,460
81	321—Village and Small Industries (II)—Cottage Industries.	1,80,000	...	1,80,000
83	333—Irrigation, Navigation, Drainage and Flood Control Projects-I-Irrigation.	2,00,000	...	2,00,000

## SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
84	333—Irrigation, Navigation and Flood Control Projects-G-Flood Control and anti-sca erosion Projects.	15,00,000	..	15,00,000
85	337—Roads and Bridges.	86,45,300	...	86,45,300
86	338—Roads and Water Transport Services-A-Road Transport.	2,32,509	...	2,32,509
87	338—Road and Water Transport Services-B-Water Transport.	11,00,000	...	11,00,000
88	339—Tourism. .. ..	3,93,500	...	3,93,500
89	363—Compensation and assignment to Local Bodies and Panchayati Raj Institutions.	68,96,983	...	8,96,983
90	459—Capital outlay on Public Works.	44,80,351	...	44 0,35
91	477—Capital outlay on Education, Art and Culture, 480—Capital outlay on Medical, 481—Capital outlay on Family Planning, 482—Capital outlay on Public Health, Sanitation and Water Supply, 488—Capital outlay on Social Security and Welfare-E-Other Social Security and Welfare Programme, 495—Capital outlay on other Social and Community Services, 510—Capital outlay on Animal Husbandry, 514—Capital outlay on Community Development and 544—Capital outlay on other Transport and Communication Services.	20,90,000	10,471	21,00,471
92	483—Capital outlay on Housing-A-Government Residential Buildings.	37,46,118	...	37,46,118
93	484—Capital outlay on Urban Development-G-Assam Capital Construction.	24,09,980	...	24,09,980
96	499—Capital Outlay on Special and Backward Areas-C-North Eastern Areas.	66,87,030	...	66,87,030
98	506—Capital outlay on Irrigation, Soil Conservation and Area Development (I)	57,00,000	80,000	57,80,000
99A	512—Capital Outlay on Fisheries.	10,00,000	...	10,00,000
101	521—Capital outlay on Village and Small Industries.	7,00,000	...	7,00,000
106	533—Capital outlay on Irrigation, Navigation, Drainage and Flood Control Projects (I)	15,00,000	...	15,00,000

## SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
107	533—Capital outlay on Irrigation, Navigation, Drainage and Flood Control Projects—G-Flood Control and anti-sea erosion Projects (II)	3,50,00,000	..	3,50,00,000
108	537—Capital outlay on Roads and Bridges	2,01,83,948	2,415	2,01,86,363
111	682—Loans for Public Health, Sanitation and Water Supply (II).	3,22,700	...	3,22,700
112	683—Loans for Housing.	2,00,000	...	2,00,000
113	684—Loans for Urban Development	1,06,450	...	1,06,45
115	695—Loans for other Social and Community Services	7,00,000	..	7,00,000
116	698—Loans for Co-operative Societies	19,78,125	...	19,78,125
118	705—Loans for Agriculture.	4,00,000	...	4,00,000
123	721—Loans for Village and Small Industries	24,40,000	...	24,40,000
125	726—Loans for Consumer Industries	57,000	...	57,000
127	766—Loans to Government Servants	83,14,462	...	83,14,462
TOTAL EXPENDITURE FROM THE CONSOLIDATED FUND.		17,94,02,738	4,09,696	17,98,12,434

U. TAHBILDAR,  
Secretary to the Government of Assam,  
Legislative Department.

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